

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA. 1126 of 1996.

(U N L I S T E D)

Date of Order: 11.9.96.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M. S. Mukherjee, Administrative Member.

SUNIL KRISHNA CHATTERJEE

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. B.C. Sinha, counsel.

For the respondents: NONE.

O R D E R

This is filed as an unlisted motion to-day.
Mr. B.C. Sinha, ld. counsel, appears for the petitioner.
None appears for the respondents.

The application be listed for hearing regarding admission on 25.9.96. Copy of the application together with enclosures thereof be served on all the respondents who may file reply by the date fixed.

In the meantime, hearing the ld. counsel for the petitioner, we direct the respondents by way of an interim measure that the applicant be given one set of post retirement (complimentary) pass from Adra to Delhi in response to his application dt. 14.8.96 at Annexure-A.4 to this petition.

Order passed this day shall be communicated by the petitioner to all the respondents.

Let a Plain Copy of this Order be given to the ld. counsel for the petitioner for immediate communication of the respondents concerned.

Mukherjee

(M. S. Mukherjee)
Member(A)

A. K. Chatterjee
(A. K. Chatterjee)
Vice-Chairman.